

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 1415 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 4th March, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(S) 186 dtd. 03.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days w.e.f. 08.03.2021 to 10.03.2021 along with station leave permission from the evening of 06.03.2021 till the morning of 12.03.2021, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/ 1417 1416 - /A, dated 4-3-2021

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. The Project Manager, Gauhati High Court.

6/3/21
04/3/21
JT.REGISTRAR (VIGILANCE)

Rdsn